Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	Tai a a			T				I		(Amount in ₹)
Sl. No.	Category of creditor	•	y of claims eived	Summary of	claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	1	1,49,75,000	1	1,49,75,000	0	0	0	6	KALIDINDI VENKATESWARA RAJU
7	Operational creditors (Government Dues)	2	69,38,935	2	69,38,935	0	0	0	7	ESIC & EPFO
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2,95,000	1	2,95,000	0	0	0	8	Ganesh Venkat & Co.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total		2,22,08,935		2,22,08,935					

Annexure-1 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of secured financial creditors belonging to any class of creditors

S.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			-		admitted		security	guarantee	party?	CoC		off		on	
							interest	S							
	NIL														

Annexure-2 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of unsecured financial creditors belonging to any class of creditors

S.	Name of	Identification	Details	of claim		Details	of claim adn	nitted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
	NIL													

Annexure – 3 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount							mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	nt claim	dues, that		verificati		
					admitted		security	guarantee	party?	\mathbf{CoC}		may be		on	
							interest					set-off			
		_													
	NIL														

Annexure – 4 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amoi		

S. Name of	Identificati	Details of	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks,
No. creditor	onNo.	rece	ived							mutual dues,	claim not	claim under	If any
	Date of Amount Amount Nature of Amount Whether % of voting						claim	that may beset-	admitted	verification			
							share in CoC		off				
	admitted guarantee party?												
	Nil												

Annexure – 5 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Workmen)

S.	Name of	Name	Identification	Details	of claim]	Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of Nature Whether % voting share				claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim of related in CoC, if					may be			
				_		admitted	Claim	party?	applicable		set-off			
	NIL													

Annexure – 6 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Employees)

S.	Name of	Nameof	Identification	Details	of claim		Details of	claim adn	nitted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	emplo	No.	rec	eived						any mutual	claim under	claim not	any
	representati	yee		Date of	Amount	Amount of					dues, that	verification	admitted	
	ve,if any			receipt	claimed	claim	of	related	share in CoC, if		may be set-			
						admitted	Claim	party?	applicable		off			
1.			PAN:			1,49,75,000	Salary							
				24/11/2023			Due							
		VENKATES												
		WARA RAJU												

Annexure – 7 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Government dues)

S.	Detail	s of Clai	mant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No				rece	ived							contingent	of any	of claim	claim under	Any
										T			_			
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	Verification	
	ment	nment	cation	receipt	claimed	of claim	Claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1.	Employees'	State	Established	23/11/2023	7,21,513	7,21,513	Statutory Dues	-	-	-	Nil	-	-	-	-	-
	State	Governme	under													
	Insurance	nt	Section 3													
	Corporation		of ESI Act,													
			1948													
2.	Employee's			21/11/2023	62,17,422	62,17,422	Statutory Dues	-	-	-	Nil	-	-	-	-	-
	Provident	Governme														
	Fund	nt														
	Organizatio															
	n															

Annexure – 8 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

S.	Name	Identification	Details	of claim			Details of c	laim admitted	l		Amount of	Amount	Amount	Amount of	Remarks, if
No	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount							mutual	not	verification	
			receipt	claimed	of claim							dues,	admitted		
			•		admitted							that may			
							Interest					be set-off			
1.	Ganesh	Firm Reg.No.	27/11/2023	2,95,000	2,95,000	Services	-	-	-						
	Venkat &	0005293s													
	Co.														

Annexure – 9 Name of the corporate debtor: M/s HEMARUS THERAPEUTICS LIMITED; Date of commencement of CIRP: 07/11/2023; List of creditors as on: 28/11/2023

List of other creditors (Other than financial creditors and operational creditors)

S.	Name of	Identification	Details	of claim		D	Details of claim	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived				of	any mutual	claim not	of claim	any		
			Date of	Amount	Amount	Nature of	Amount	continge	dues, that	admitted	under			
			receipt	claimed	of claim	claim	covered by	nt claim	may be set-		verificati			
			_		admitted		security	guarantee	party?		off		on	
							interest							
	NIL													